

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5705  
ANSWERED ON:10.05.2012  
AMENDMENT OF PETROLEUM RULES  
Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether a proposal to amend section 43 of the Petroleum Rules, 2002 is pending with the Government;
- (b) if so, the reasons for such pendency; and
- (c) the steps being taken by the Government to carry out such amendment?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a): No, Madam.

(b)&(c): Do not arise.